

the damage caused by the ethnic strife. A team of Indian experts recently visited Sri Lanka and have made recommendations about the best manner of utilisation of this grant. This report is currently under the consideration of Government. It will be finalised in consultation with the Sri Lanka Government.

(d) According to World Bank estimates during the four years of ethnic conflict around 1,00,000 houses were damaged of which about 70,000 were completely destroyed.

(e) According to World Bank estimates the minimum cost of reconstruction and rehabilitation of the areas that have suffered from the ethnic conflict are around \$ 388.4 million over three years. The programme will be executed by Sri Lanka Government.

Composition of JCM

7551. SHRI SAIFUDDIN AHMED: Will the PRIME MINISTER be pleased to state:

(a) the number of official and staff side members of JCM of Central Government;

(b) the details of present members of both the sides alongwith the organisations they purport to represent;

(c) the mode of nomination of members of the staff side of JCM;

(d) whether there is any proposal under consideration to amend the existing system of representation and procedure of security nominations; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTER OF PERSONNEL, PUBLIC
GRIEVANCES & PENSIONS AND MINIS-

TER OF STATE IN THE MINISTRY OF
HOME AFFAIRS (SHRI P. CHIDAMBA-
RAM) : (a) The JCM Scheme provides that
Official Side may consist of upto 25 mem-
bers; and that Staff side may consist of upto
60 members.

(b) The required information is given in
the statement below.

(c) The staff side members are nomi-
nated by the Associations/Union federations
/confederations recognised for the purpose
of representation on the National Council.

(d) There is no such proposal.

(e) Does not arise.

STATEMENT

National council (JCM)
(List of Official Side members)
Chairman-Cabinet Secretary

1. Shri K.V. Krishnamurty,
Member-Staff
Deptt. of Railways.
(Tele No. 382762)
2. Shri Saroj Kumar Mitra
Financial Commissioner,
Deptt. of Railways
(Tele No. 382754)
3. Shri S.K. Bhatanagar
Secretary,
Ministry of Defence,
(Tele-No. 3012380)
4. Shri P.C. Jain
Secretary,
Deptt. of Defence Production.
(Tele No. 3012527)
5. Shri Devandra K Sangal,
Secretary,
Deptt. of Telecommunications
(Tele No 381209)

85	<i>Written Answers</i>	CHAITRA 31, 1910 (SAKA)	<i>Written Answers</i> 86
6.	Shri P. S. Raghvachari Secretary, Deptt. of Posts (Tele No. 383600 & 380684)		New Delhi. (Tele No. 383677)
7.	Shri S. Venkitaramanan, Finance Secretary, Ministry of Finance. (Tele No. 3012611)	15.	Shri Badal Roy Secretary, Min. of Labour (Tele No. 382945)
8.	Shri C. S Sastry, Secretary, Min. of Agriculture & Coop. (Tele No. 382651)	16.	Shri Kailash Prakash, Member (Pers) Postal Board. (Tele No. 380612 and 383492)
9.	Shri S. S Dhanoa Secretary. Deptt. of Health. (Tele No. 385763)	17.	Shri V. S. Jafa Financial Advisor Min. of Defence (Finance). (Tele No. 3012886)
10.	Shri S. K. Misra Secretary, Min. of Civil Aviation (Tele No. 351700)	18.	Shri C.P. Mittal Addl. Dy. C. & A.G 10, Bahadur Shah Zafar Marg, New Delhi (Tele No. 3316684)
11.	Shri C. G. Somiah Secretary. Min. of Home Affairs. (Tele No. 3011989)	19.	Shri C. K. Reddy, Member (Personnel) Telecommunications Board, (Tele No. 388460 & 380317)
12.	Shri D. M. Sukthankar Secretary Min. of Urban Development (Tele No. 3019377)	20.	Shri Saatish Bahl, Advisor (IR), Deptt. of Railways (Tele No. 382674)
13.	Shri Anil Bordia, Secretary, Min. of Education (Tele No. 386451)	21.	Shri B.P. Varma Joint Secretary (Pers). Ministry of Finance, (Expenditure). (Tele No. 3012744).
14.	Shri Manish Bahl, Secretary, Deptt. of Personnel & Trg., (Tele No. 3014848)	22.	Shri S.K.Parthasarthy Joint Secretary (E) Deptt. of Pers. & Trg., (Tele No. 3011276)
14.A	Shri I.K. Rasgotra, Addl. Secretary (Pension) Department of Pension	23.	Smt. Krishan Singh Joint Secretary (AT & SW), Deptt. of Pers. & Trg.

(Tele No. 3015010)

24. Smt. K.N.K.Karthiayani,
Director (JCA)
and Member Secretary,
Deptt. of Pers. & Trg.,
(Tele No. 3011906)

311, Railway Barracks,
Chilkaiguda
Secunderbad.

8. Shri N. Sethuraman, NFIR
No. 14/A Railway Colony,
Weshermamet
Madras.

*National council (JCM)**(List of staff side Members)*

1. Ch. Hari Ram Singh
Asstt. Genl. Secretary,

9. Shri M. Pratop, NFIR
18, Height Mansion
Railway Quarters,
Howrah.

Uttariya Rly. Mazdoor
Union, 166/1, Punchkuin Rd.,
New Delhi.

10. Shri R. S. Avasthy, NFIR
27/D, Dadshah Nagar,
Railway Colony.
Lucknow (U.P.)

2. Shri Seshibhushan Rao, NFIR
MLC, 112/6, Unit-2,
Southern Eastern Rly. colony,
Garden Reach,
Calcutta-43.

11. Shri S.D. Sharma NFIR
33/L, Near I.O W Office
Opp. Railway Workshop,
WRMS Office, Bhavnagar,
Puna (Gujarat)

3. Shri J.N. Chaki,
Treasurer-NFIR,
3, Chelmsford Road,
New Delhi

12. Shri R. P. Bhatnagar, NFIR
P.W.I. Central Railway
Mathura JN.

4. Shri P.N. Sharma, NFIR Uttriya
Rly,
Mazoor Union, 166/1, Punchkuian
Road, New Delhi

13. Shri U.M. Purohit, AIRF
Ist Potdar Estate,
Malad East,
Bombay-400064

5. Shri H.N. Shurma, NFIR
President,
Eastern Railwaymen's
Contress, 6, Church Road,
Howrah.

14. Shri J.P. Chaubey, AIRF
4-State Entry Road,
New Delhi

6. Shri D.U. Trivedi, NFIR
Western Railway Mazdoor Sangh,
Opp. Bombay Central Rly. Station
Bombay.

15. Shri T.N. Bajpai, AIRF
"Shiv Ganga Sadan"
17, Pan Dariba, Char Bagh,
Lucknow (U.P.)

7. Shri M. Raghvaiah, NFIR
General Secretary.
S.C. Rly. Employees Sangh,

16. Shri J.M. Biswas, NIFR
Bungalow No. 114/8-4,
S.E. Rly. Colony
Garden Reach
Calcutta-70043

89	<i>Written Answers</i>	CHAITRA 31, 1910 (SAKA)	<i>Written Answers</i> 90
17.	Shri M .Namasivayam, AIRF 48-A, Railway Quarters, Madras Egmore,] Madreas-600008		C-1/2, Baird Road New Delhi.
18.	Shri Bimal De, AIRF No. 77-A/3, Raja S.C Mallick Road, Calcutta-700092	27.	Shri Chandra Shekhar, NFTE Dada Ghosh Bhawan, 1, Patel Road New Delhi-110008
19.	Shri K.S.N. Murthy, AIRF President, South Central Rly. Mazdoor Union, C/o Divisional Office, 483, Rly. Building, Vijayawada	28.	Shri K.L. Moza, NFPE 89, Jawahar Nagar, Srinagar (Kashmir)
20.	Shri B.S. Sen, AIRF 27-B, Rest. Camp., Pandu, P.O. Gauhati -12(Assam)	29.	Shri K. Adinarayan, NFPF D-2, Telegraph Place, New Delhi
21.	Shri K.R. Chatterjee, AIRF Q.No. 59 Hymayunpur (North) Gorakhpur-273001 (U.P.)	30.	Shri Nitai Ghosh, (Education) 14, New Cantt, Road, Dehra Dun (U.P.) 248001
22.	Shri P.R. Menon, AIRF 183, Aram Nagar, II Bombay-400061	31.	Shri K. Ramamurthi, FNPO T-24, Atul Grove, New Delhi
23.	Shri Sujit Roy, AIRF 14/1, Ananta Deb Mukherjee Lane, Post Sibpur, Distt. Howrah, (West Bengal)	32.	Shri Madan Sen Gupta, INDWF 206, IE, Bidhan Saranee, Calcutta-6
24.	Shri R.K. Kurup, AIRF Head Train Examner, New Katni Jn. (CR)	33.	Shri B.R.Das, INDWF U.D.C.Rifle Factory, Inchapore, Nawab Ganj Distt. 24. Paraganas (W.B.)
25.	Shri C.S. Menon, AIRF T-42,/A-2, Rly. Quarters, Behind DRMO Office, Bombay Central, Bombay.	34.	Shri K.K.N. Kutty, (Finance) General Secretary, A-2, /95 Rajouri Garden New Delhi-110027
26.	Shri O.P.Gupta, NFTE	35.	Shri C.S.V. Warriar (Audit) All India N.G. Audit and Accounts Association, 4B/6, Gangaram Hospital Marg, New Delhi-110060
		36.	Shri G.L. Dhar (EP & T) T-16, I.N.A. Colony

New Delhi.

G-14, Krishi Bhawan
Hutments,
New Delhi-110001.

37. Shri Iqbal Khan,
T-16, I.N.A. COLONY
NEW DELHI

Outlay for Various States for 1987-88

38. Shir. S. Madhusudan,
(Civil Aviation)
T-16,. I.N.A Colony
New Delhi

7552. SHRI SYED SHAHABUDDIN:
Will the Minister of PLANNING be pleased to
state:

39. Shri R. P. Bhattacharya,
Supply & Rehabilitation,
20, Sarat Chatterjee Road,
Calcutta -700089

(a) the approved outlay for the Annual
Plan of States/Union Territories for 1987-88
and the preceding three year of the current
plan, year -wise and State-wise;

40. Shri S.K. Vyas,
Section Officer,
Accountant General (Audit).,
Jaipur (Rajasthan)

(b) the break-up of the annual outlay in
each case between central allocation and
State resources;

41. Shri Raghubir Singh, FNTD
President, 'F.N.P.
Village Rurki
(Rohtak)

(c) the actual outlay during the preced-
ing three years in each case and the esti-
mated outlay during the current year; and

42. Shri Ajit Chaudhuri, (Urban Deve)
Reader,
Govt. of India press,
Santrangachi
Howrah.

(d) the actual amount released by Union
Government during the current year upto 31
March, 1986 State-wise.?

43. Shri R. K. Kohli, NFTE
49, P & T Colony,
Pitampura
New Delhi-110001.

THE MINISTER OF STATE IN THE
MINISTRY OF PLANNING AND MINISTER
OF STATE IN THE MINISTRY OF PRO-
GRAMME IMPLEMENTATION (SHRI B.S.
ENGTI): (a) Statement I is given below:-

44. Shri R.R. Pandey, (Agric & Coop)

(b) Statement II is given below:-

(c) Statement III is given below:-